NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.54/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

Fluidda N. V.

V/s.

M/s. Fluidda India Imaging Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Sameon Pan Mc. Hadhupred Ylo Wadia Ghan Jos Petition	a Elaugo Adv. dy & Co.	ied grad
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ORDER

C.P. No. 54/397-398/CLB/MB/MAH/2016

- The Learned Counsel Mr. Sameer Pandit and from the side of respondent Mr. Vineet Jagtap are present.
- Due to paucity of time, the matter could not be taken up by the Order of The Bench.
- 3. By the order of the Bench next date is 16.02.2017 (FOB) duly communicated to both the sides.

Dated: 12.01.2017.

M. K. SHRAWAT. MEMBER (JUDICIAL).